

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 221/TL/2022**

Subject : Application under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Transmission License to POWERGRID Bhadla Transmission Limited (formerly Fatehgarh Bhadla Transco Limited).

Petitioner : POWERGRID Bhadla Transmission Limited (PBTL)

Respondents : SBE Renewables Seventeen Private Limited & Ors.

**Petition No. 222/AT/2022**

Sub: Application under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the POWERGRID Bhadla Transmission Limited (formerly Fatehgarh Bhadla Transco Limited).

Petitioner : POWERGRID Bhadla Transmission Limited (PBTL)

Respondents : SBE Renewables Seventeen Private Limited & Ors.

Date of hearing : 11.10.2022

Coram : Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Parties present : Shri Shubham Arya, Advocate, PBTL  
Shri Ravi Nair, Advocate, PBTL  
Shri Kaushal Kishor, Advocate, PBTL  
Shri Prashant Kumar, Advocate, PBTL  
Shri Mani Kumar, Advocate, PBTL  
Shri Arjun Malhotra, Advocate, PBTL  
Ms. Rohini Prasad, BSPHCL  
Shri Swapnil Verma, CTUIL  
Shri Yatin Sharma, CTUIL  
Shri Ranjeet S. Rajput, CTUIL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petitions have been filed for grant of transmission licence and for adoption of transmission charges with respect to the transmission systems being established by the Petitioner. Learned senior counsel submitted that the Petitioner, Powergrid Bhadla Transmission Limited is establishing 'Transmission System strengthening scheme for evacuation of power from solar zones in Rajasthan (8.1 GW) under Phase II Part-B' (In short, 'Part-B Transmission System'). Learned counsel submitted that the committee constituted by Hon`ble Supreme Court comprising of member from MNRE, WILL and Corbett Foundation, vide its letter dated 18.7.2022 has recommended overhead laying of Fategarh-II-Bhadla-II 765 kV D/C line (2<sup>nd</sup>) with rerouting of line and installation of bird diverters. He added that the Petitioner envisage completion of Part B Transmission Systems within a period of 15 months after grant of transmission licence and adoption of tariff. Accordingly, the Petitioner may be permitted to approach the Commission for seeking appropriate remedies with regard to impact of Change in Law and force majeure events after implementation of concerned transmission system.

2. The representative of CTUIL submitted that CTUIL vide its letter dated 26.8.2022 has recommended for grant of transmission licence to the Petitioner.

3. Learned counsel appearing on behalf of BSPHCL sought permission to file vakalatnama in Petition No. 222/AT/2022 and requested for time to file reply to the Petition.

4. After hearing the learned counsels for the parties, the Commission directed the learned counsel for BSPHCL to file vakalatnama and reply in Petition No. 222/AT/2022 within two weeks and the Petitioner may file rejoinder thereof within a week.

5. The Petitioner is directed to submit the following information on affidavit within a week:

(a) Single line diagram of the transmission scheme;

(b) Tentative completion target timeline planned by the transmission licensee keeping in view developments pursuant to GIB Arc Order by Hon`ble Supreme Court.

(c) Indicate the tentative route of the transmission line in compliance to the direction of the Committee constituted by the Hon`ble Supreme Court vide dated 18.7.2022 and also the effect on length of the said line due to such re-routing w.r.t. originally envisaged route.

(d) Map depicting the original route as envisaged by the transmission licensee and diverted route as per recommendations of the Committee.

5. Subject to the above, the Commission reserved order in the matters.

**By order of the Commission  
Sd/-**

**(T.D. Pant)  
Joint Chief (Legal)**